

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:889
ANSWERED ON:27.11.2014
RESTRUCTURING OF SEBS
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of POWER be pleased to state:

- (a) whether the Government has proposed to grant a bailout package to State Electricity Boards (SEBs) and if so, the status thereof;
- (b) the details of the financial restructuring plan for the SEBs; and
- (c) the time by which the package is expected to be awarded to the SEBs and reasons for delay?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c) : No, Madam. However, a scheme had been formulated and notified on 05.10.2012 by the Government for Financial Restructuring of the State Distribution Companies (DISCOMS) at the national level for restructuring of the short term loans of power distribution companies of the country. The Scheme was available to all participating State Owned Discoms having accumulated losses and facing difficulty in financing operational losses. The Scheme has closed with effect from 31.03.2014.